

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 4th day of **March**, 2020

Present :

Hon'ble Mr. Rakesh Sagar Jain, Member-J

Original Application No.330/00182/2020

Amrawati Devi, age 75 years, wife of late Bhagauti Prasad, Resident of Village Chorbana, Auta, Uruwa, Allahabad (Now Prayagraj).

.....Applicant.

By Advocate -Shri Raj Narayan

V E R S U S

1. General Manager Purvottar Madhya Railway, Hazipur (Bihar).
2. Divisional Railway Manager, Purvottar Madhya Railway, Dhanbad, Jharkhand.
3. Varistha Mandal Karmik Adhikari Purvottar Madhya Railway, Dhanbad, Jharkhand.

..... **Respondents**

By Advocate : Shri P.K. Rai

O R D E R

Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 11.11.2019 (Annexure-A-8) of the applicant within a specified period of time. Learned counsel for the respondents has no objection if such direction is given.

2. In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the OA is disposed off with direction to respondent No.3 to decide the representation dated 11.11.2019 (Annexure-A-8) of the applicant by passing a reasoned and speaking order within a period of three months from the date of receipt of a certified copy of this order. The order so passed shall be communicated to the applicant. No order as to costs.

(Rakesh Sagar Jain)
Member-J

RKM/